

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 03rd February, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 07/2017(CZ)	Shankar Batham Vs State of M.P. & Ors.	Mr. Aditya Vijay Singh, Adv.	
2.	Original Application No. 09/2017(CZ)	Anil Verma & Anr. Vs State of M.P. & Ors.	Mr. Dharamvir Sharma, Adv.	
3.	Original Application No. 11/2017(CZ) (M.A.No.69/17)	Justice Ramesh S. Garg Vs State of M.P. & 3 Ors.	Mr. Ajay Shakar Ukas, Adv. Mr. Ravi Kant Patidar, Adv.	
FOR HEARING				
4.	Original Application No. 115/2014 (CZ) (M.A.No.399/15) (M.A.No.682/15) (M.A.No.818/15) (M.A.No.05/16) (M.A.No.471/16)	Kishore Deepak Kodwani Vs. State of MP & Ors.	Mr. Kishore Kodwani, Applicant in person Mr. Sachin K.Verma Adv. R-1 Mr. Vijay Kumar Shahni Adv. for R-5 Ms. Poonam Shahani, Adv. Ms. Parul Bhadoria, Adv.R-6 Mr. H.Y. Mehta, Adv.	
5.	Original Application No. 158/2016(CZ) (M.A.No.1099/16)	Naveen Sarawat Vs. State of Rajasthan & 3 Ors.	Mr. Om Shankar Shrivastava, Adv.	
6.	Original Application No. 80/2016(CZ) (M.A.No.926/16)	Shrivardhman Milk Dairy Pvt. Ltd. Vs. Rajasthan State Pollution Control Board & Anr.	Mr. Dharamveer Sharma, Adv. Mr. Shantanoo Saxena, Adv.	
7.	Original Application No. 126/2015(THC)	Naresh Yadav Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh, Adv. Mr. Shantanoo Saxena, Adv. Mr. Sadeep Singh Bhaghel, Adv. Mr. Rohit Sharma, Adv.	
8.	Original Application No. 127/2015(THC)	Jeev Jantu Kalyan Seva Samiti Vs. State of Rajasthan & Ors.	Mr. M.S. Kachhawa, Adv. Mr. Ayush Dev Bajpai, Adv. Mr. Sandeep Singh, Adv. Mr. Shantanoo Saxena, Adv.	

. For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in